

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :06-04-2024

Date : 06.04.2024									
SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applican t	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Sea t
1	31390/2 024	06.04.20 24	BLAPL- 2990/20 24	AK MOHANTY	C.O.		Order Dtd. 2024-04-05		(Se at No-)
2	31391/2 024	06.04.20 24	ABLAPL- 2721/20 24	N MALLICK	C.O.		Order Dtd. 2024-04-02	BAIL-2	(Se at No- 10)
3	31392/2 024	06.04.20 24	ABLAPL- 2720/20 24	BR DALAI	C.O.		Order Dtd. 2024-04-02		(Se at No- 10)
4	31393/2 024	06.04.20 24	ABLAPL- 2714/20 24	PK MOHANTY	C.O.		Order Dtd. 2024-04-02		(Se at No- 10)
5	31395/2 024	06.04.20 24	ABLAPL- 2713/20 24	PK MOHANTY	C.O.		Order Dtd. 2024-04-02	BAIL-2	(Se at No- 12)
6	31396/2 024	06.04.20 24	ABLAPL- 2709/20 24	S DASH	C.O.		Order Dtd. 2024-04-02		(Se at No- 12)
7	31398/2 024	06.04.20 24	ABLAPL- 2707/20 24	SP DAS	C.O.		Order Dtd. 2024-04-02		(Se at No- 12)
8	31399/2 024	06.04.20 24	ABLAPL- 2706/20 24	HK PATRA	C.O.		Order Dtd. 2024-04-02		(Se at No- 12)
9	31401/2 024	06.04.20 24	ABLAPL- 2107/20 24	P BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Se at No- 12)

10	31403/2024	06.04.2024	ABLAPL-2738/2024	HK PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Se at No-12)
11	31405/2024	06.04.2024	ABLAPL-2734/2024	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-2	(Se at No-10)
12	31406/2024	06.04.2024	ABLAPL-2733/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Se at No-10)
13	31407/2024	06.04.2024	ABLAPL-2732/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Se at No-10)
14	31409/2024	06.04.2024	ABLAPL-2731/2024	S PATTANAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-2	(Se at No-10)
15	31410/2024	06.04.2024	ABLAPL-2730/2024	G JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-2	(Se at No-10)
16	31412/2024	06.04.2024	ABLAPL-2729/2024	S DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Se at No-10)
17	31414/2024	06.04.2024	ABLAPL-2728/2024	S RATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Se at No-10)
18	31415/2024	06.04.2024	ABLAPL-2727/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-2	(Se at No-9)
19	31417/2024	06.04.2024	ABLAPL-2726/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Se at No-9)
20	31419/2024	06.04.2024	ABLAPL-2725/2024	SS PATTANAIAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Se at No-9)
21	31420/2024	06.04.2024	ABLAPL-2724/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Se at No-9)
22	31422/2024	06.04.2024	ABLAPL-1956/2024	R SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Se at No-9)

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23	31425/2024	06.04.2024	WP (C) - 7562/2024	S.P. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	WRIT BRANCH -1	(Se at No-4)
24	31430/2024	06.04.2024	WP (C) - 978/2024	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH -8	(Se at No-29)
25	31431/2024	06.04.2024	FAO- 474/2011	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Se at No-8)
26	31432/2024	06.04.2024	WP (C) - 28270/2023	B. DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
27	31433/2024	06.04.2024	WP (C) - 22891/2016	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No-14)
28	31434/2024	06.04.2024	OJC- 2130/1999	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
29	31435/2024	06.04.2024	CRLA- 44/2024	S S BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-04-04	CRIMINAL APPEAL	(Se at No-10)
30	31436/2024	06.04.2024	BLAPL- 12429/2022	CHANDRAKANTA NAYAK,	C.O.	COURT NO. 5	Order Dtd. 2024-04-04	BAIL-2	(Se at No-7)
31	31437/2024	06.04.2024	WP (C) - 7828/2024	S BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
32	31438/2024	06.04.2024	CRLA- 411/2022	ASUTOSH TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-7)
33	31439/2024	06.04.2024	WP (C) - 6943/2024	N K ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No-14)
34	31440/2024	06.04.2024	WP (C) - 1688/20	SUMANTA DAS	C.O.	COURT NO. 5	Order Dtd. 2024-04-04	WRIT BRANCH	(Se at

			18					-5	No-32)
35	31441/2024	06.04.2024	CRLA-23/2024	M.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	CRIMINAL APPEAL	(Se at No-10)
36	31442/2024	06.04.2024	WP (C) - 37940/2021	A K PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-04-04	WRIT BRANCH -5	(Se at No-21)
37	31443/2024	06.04.2024	CRLA-1385/2023	BIJAYALAXMI TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)
38	31444/2024	06.04.2024	BLAPL-6287/2023	J. PARDHAN	C.O.	COURT NO. 5	Order Dtd. 2024-04-05	BAIL-2	(Se at No-12)
39	31445/2024	06.04.2024	WP (C) - 9513/2020	SUMIT SATPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-04-05	WRIT BRANCH -2	(Se at No-34)
40	31446/2024	06.04.2024	CRLA-99/2024	A.P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
41	31447/2024	06.04.2024	WP (C) - 18737/2022	MAHESWAR JATI	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH -1	(Se at No-30)
42	31448/2024	06.04.2024	CRLA-183/2024	D.K. JENA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
43	31449/2024	06.04.2024	BLAPL-10305/2023	M.R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-04	BAIL-2	(Se at No-10)
44	31450/2024	06.04.2024	WP (C) - 18737/2022	B K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH -1	(Se at No-30)
45	31451/2024	06.04.2024	CRLREV-679/2023	K.K. NATH	C.O.	COURT NO. 5	Order Dtd. 2024-04-05	CRIMINAL REVISION	(Se at No-2)
46	31452/2024	06.04.2024	WP (C) - 33002/2021	H K DASH	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH -6	(Se at No-24)
47	31453/2	06.04.20	BLAPL-	H.K.	C.O.	COURT	Order Dtd.	BAIL-1	(Se

	024	24	6494/2021	PATRA		NO. 5	2022-02-16		at No-4)
48	31454/2024	06.04.2024	BLAPL-1097/2024	S BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-04		(Se at No-4)
49	31455/2024	06.04.2024	ABLAPL-9612/2023	PRATIK DASH	C.O.	COURT NO. 5	Order Dtd. 2023-12-01	BAIL-2	(Se at No-8)
50	31456/2024	06.04.2024	CONTC-2030/2024	S. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-05		(Se at No-8)
51	31457/2024	06.04.2024	CONTC-2028/2024	S. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-05		(Se at No-8)
52	31458/2024	06.04.2024	CONTC-2026/2024	S. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-05		(Se at No-8)
53	31459/2024	06.04.2024	CONTC-2025/2024	S. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-05		(Se at No-8)
54	31460/2024	06.04.2024	CONTC-2024/2024	S. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-05		(Se at No-8)
55	31461/2024	06.04.2024	CONTC-2010/2024	S. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-05	CONTEMPT	(Se at No-4)
56	31462/2024	06.04.2024	CONTC-2018/2024	S. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-05	CONTEMPT	(Se at No-8)
57	31463/2024	06.04.2024	WP (C) - 7810/2024	S C D DASH	C.O.	COURT NO. 5	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
58	31464/2024	06.04.2024	CONTC-2020/2024	S. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-05		(Se at No-46)
59	31465/2024	06.04.2024	WP (C) - 7810/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)

60	31466/2024	06.04.2024	WP (C) - 10876/2023	MAHESWAR JATI	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH -3	(Se at No-12)
61	31467/2024	06.04.2024	BLAPL-11075/2023	N K SATAPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-04-05	BAIL-2	(Se at No-8)
62	31468/2024	06.04.2024	BLAPL-12659/2023	M R BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-05	BAIL-1	(Se at No-6)
63	31469/2024	06.04.2024	CONTC-9256/2023	S.SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2023-12-04	CONTEMPT	(Se at No-7)
64	31470/2024	06.04.2024	BLAPL-754/2024	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No-7)
65	31471/2024	06.04.2024	BLAPL-7429/2023	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	BAIL-1	(Se at No-4)
66	31472/2024	06.04.2024	CONTC-1808/2024	JYOTI RANJAN KAR, A.P. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-04		(Se at No-4)
67	31473/2024	06.04.2024	BLAPL-9018/2023	SATYAPRIYA SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	BAIL-2	(Se at No-7)
68	31474/2024	06.04.2024	CONTC-2185/2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-04	CONTEMPT	(Se at No-3)
69	31475/2024	06.04.2024	BLAPL-6005/2023	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	BAIL-2	(Se at No-11)
70	31476/2024	06.04.2024	BLAPL-1858/2024	SS PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-04		(Se at No-11)
71	31477/2024	06.04.2024	CONTC-2084/2024	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No-11)
72	31478/2024	06.04.2024	CRLA-1411/2023	M K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	CRIMINAL APPEAL	(Se at No-

									9)
73	31479/2024	06.04.2024	WP (C) - 2982/2022	R.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-29	WRIT BRANCH -5	(Se at No-23)
74	31480/2024	06.04.2024	WP (C) - 3826/2021	B.MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-04-03	WRIT BRANCH -4	(Se at No-37)
75	31481/2024	06.04.2024	BLAPL-1745/2024	BS SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-04-05		(Se at No-37)
76	31482/2024	06.04.2024	WP (C) - 7726/2024	NIRANJAN NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No-13)
77	31483/2024	06.04.2024	WP (C) - 7725/2024	J.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No-13)
78	31484/2024	06.04.2024	BLAPL-12677/2023	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-05	BAIL-1	(Se at No-6)
79	31485/2024	06.04.2024	WP (C) - 7728/2024	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No-13)
80	31486/2024	06.04.2024	WP (C) - 7767/2024	A. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No-13)
81	31487/2024	06.04.2024	WP (C) - 7719/2024	KHAGESWAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No-13)
82	31488/2024	06.04.2024	WP (C) - 7727/2024	KHAGESWAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No-13)
83	31489/2024	06.04.2024	WP (C) - 6557/2024	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-04-05	WRIT BRANCH -7	(Se at No-48)
84	31490/2024	06.04.2024	BLAPL-2927/2024	R SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-04-05		(Se at No-48)
85	31491/2024	06.04.2024	FAO-474/201	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-04-18	MISC. APPEAL	(Se at

			1					SEC.	No-8)
86	31492/2024	06.04.2024	WP (C) - 6565/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -7	(Se at No-48)
87	31493/2024	06.04.2024	WP (C) - 6567/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -7	(Se at No-48)
88	31494/2024	06.04.2024	CRLMP-307/2024	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-04-04	WRIT BRANCH -2	(Se at No-45)
89	31495/2024	06.04.2024	CRLMP-374/2024	PRANAMITA BASTIA	C.O.	COURT NO. 17	Order Dtd. 2024-04-22	WRIT BRANCH -2	(Se at No-45)
90	31496/2024	06.04.2024	BLAPL-1928/2024	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-04		(Se at No-45)
91	31497/2024	06.04.2024	CRLMP-419/2024	SUJIT KUMAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	WRIT BRANCH -5	(Se at No-21)
92	31498/2024	06.04.2024	CRLMP-421/2024	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	WRIT BRANCH -5	(Se at No-21)
93	31499/2024	06.04.2024	BLAPL-2115/2024	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-04		(Se at No-21)
94	31500/2024	06.04.2024	CRLMP-422/2024	TUSAR KANTA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-19	WRIT BRANCH -5	(Se at No-21)
95	31501/2024	06.04.2024	WP (C) - 7303/2024	P.K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-04-02	WRIT BRANCH -7	(Se at No-15)
96	31502/2024	06.04.2024	WP (C) - 23572/2023	HRUDANAND A MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-52)
97	31503/2024	06.04.2024	ABLAPL-2383/2024	S BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-03-20		(Se at No-52)
98	31504/2	06.04.2024	CRLMP-	S N GAYA	C.O.	COURT	Order Dtd.	WRIT	(Se

	024	24	423/2024			NO. 17	2024-04-04	BRANCH-5	at No-21)
99	31505/2024	06.04.2024	WA-86/2023	R.C. MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	WRIT APPEAL	(Se at No-7)
100	31506/2024	06.04.2024	WA-276/2024	S.K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT APPEAL	(Se at No-1)
101	31507/2024	06.04.2024	CONTC-1828/2024	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-04		(Se at No-1)
102	31508/2024	06.04.2024	CONTC-1622/2024	B. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02		(Se at No-1)
103	31509/2024	06.04.2024	CONTC-1632/2024	B. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02		(Se at No-1)
104	31510/2024	06.04.2024	WP (C) - 4539/2024	B.K. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
105	31511/2024	06.04.2024	WP (C) - 17485/2023	T. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
106	31512/2024	06.04.2024	WA-88/2023	R.C. MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	WRIT APPEAL	(Se at No-7)
107	31513/2024	06.04.2024	ABLAPL-2824/2024	MR ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	BAIL-1	(Se at No-3)
108	31514/2024	06.04.2024	BLAPL-14465/2023	SUVENDU BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-04	BAIL-2	(Se at No-9)
109	31515/2024	06.04.2024	ABLAPL-4783/2022	J R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-04-04	BAIL-2	(Se at No-9)

110	31516/2024	06.04.2024	BLAPL-14404/2023	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	BAIL-2	(Se at No-9)
111	31517/2024	06.04.2024	RSA-301/2002	RAKESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-05	SECOND APPEAL	(Se at No-3)
112	31518/2024	06.04.2024	SA-25/2001	PITABAS NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-06-21	SECOND APPEAL	(Se at No-6)
113	31519/2024	06.04.2024	WP (C) - 7777/2024	B.B. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
114	31520/2024	06.04.2024	WP (C) - 7853/2024	SUMANTA DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-110)
115	31521/2024	06.04.2024	WP (C) - 7775/2024	N.K. SATAPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
116	31522/2024	06.04.2024	ITA-81/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	CIVIL REVISION	(Se at No-4)
117	31523/2024	06.04.2024	WP (C) - 8065/2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
118	31524/2024	06.04.2024	WP (C) - 8065/2024	P.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
119	31525/2024	06.04.2024	ITA-78/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05		(Se at No-112)
120	31526/2024	06.04.2024	WP (C) -	G.R.	C.O.	COURT	Order Dtd.	WRIT	(Se

0	024	24	7521/2024	PATRA		NO. 3 OLD	2024-04-05	BRANCH (DIVISION BENCH-1)	at No-107)
12 1	31527/2 024	06.04.20 24	WP (C) - 7709/2024	B.B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
12 2	31528/2 024	06.04.20 24	ITA- 77/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05		(Se at No-109)
12 3	31529/2 024	06.04.20 24	ITA- 68/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	CIVIL REVISION	(Se at No-4)
12 4	31530/2 024	06.04.20 24	WP (C) - 7503/2024	A. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
12 5	31531/2 024	06.04.20 24	ITA- 63/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	CIVIL REVISION	(Se at No-4)
12 6	31532/2 024	06.04.20 24	WP (C) - 7272/2023	J.R. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)
12 7	31533/2 024	06.04.20 24	WP (C) - 13641/2022	D. GOCHAYAT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
12 8	31534/2 024	06.04.20 24	WP (C) - 7698/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
12 9	31535/2 024	06.04.20 24	WP (C) - 7698/2024	B MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-	(Se at No-108)

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130	31536/2024	06.04.2024	WP (C) - 7701/2024	S C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)	
131	31537/2024	06.04.2024	WP (C) - 7512/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)	
132	31538/2024	06.04.2024	WP (C) - 7227/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)	
133	31539/2024	06.04.2024	WP (C) - 7215/2024	S C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)	
134	31540/2024	06.04.2024	WP (C) - 7545/2024	L K PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-03	WRIT BRANCH -1	(Se at No-4)	
135	31541/2024	06.04.2024	WP (C) - 7721/2024	S C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)	
136	31542/2024	06.04.2024	WP (C) - 7762/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)	
137	31543/2024	06.04.2024	WP (C) - 7710/2024	B B MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)	
138	31544/2024	06.04.2024	WP (C) - 7714/2024	B B MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)	

139	31545/2024	06.04.2024	WP(C) - 7712/2024	B B MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
140	31546/2024	06.04.2024	WP(C) - 7720/2024	B B MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
141	31547/2024	06.04.2024	WA-205/2024	M K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-03	WRIT APPEAL	(Seat No-1)
142	31548/2024	06.04.2024	WA-443/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-04		(Seat No-1)
143	31549/2024	06.04.2024	WA-441/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-04		(Seat No-1)
144	31550/2024	06.04.2024	WA-426/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-04		(Seat No-1)
145	31551/2024	06.04.2024	WP(C) - 7756/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
146	31552/2024	06.04.2024	WA-442/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-04		(Seat No-109)
147	31553/2024	06.04.2024	WA-85/2023	R C MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-04	WRIT APPEAL	(Seat No-7)
148	31554/2024	06.04.2024	WP(C) - 35802/2023	S.K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-29	WRIT BRANCH -4	(Seat No-37)
149	31555/2024	06.04.2024	WP(C) - 7400/2024	A. KHAN	C.O.	COURT NO. 6	Order Dtd. 2024-04-04	WRIT BRANCH -7	(Seat No-15)
15	31556/2024	06.04.2024	WP(C) -	H.K.	C.O.	COURT	Order Dtd.	WRIT	(Seat No-)

0	024	24	7400/20 24	PANDA		NO. 6	2024-04-04	BRANCH -7	at No- 15)
15 1	31557/2 024	06.04.20 24	WP (C) - 34255/2 023	A. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-04	WRIT BRANCH -2	(Se at No- 34)
15 2	31558/2 024	06.04.20 24	WP (C) - 2408/20 24	S.R. PATTANAIAK	C.O.	COURT NO. 6	Order Dtd. 2024-04-04	WRIT BRANCH -8	(Se at No- 40)
15 3	31559/2 024	06.04.20 24	WP (C) - 2408/20 24	P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-04-04	WRIT BRANCH -8	(Se at No- 40)
15 4	31560/2 024	06.04.20 24	WP (C) - 41311/2 023	S.K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-04-09	WRIT BRANCH -1	(Se at No- 2)
15 5	31561/2 024	06.04.20 24	WP (C) - 7670/20 24	S. N. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-04-05	WRIT BRANCH -2	(Se at No- 8)
15 6	31562/2 024	06.04.20 24	WP (C) - 7752/20 24	K. P. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No- 13)
15 7	31563/2 024	06.04.20 24	WP (C) - 7661/20 24	L. K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-05	WRIT BRANCH -2	(Se at No- 8)
15 8	31564/2 024	06.04.20 24	WP (C) - 7595/20 24	M. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-04-05	WRIT BRANCH -1	(Se at No- 4)
15 9	31565/2 024	06.04.20 24	WP (C) - 7594/20 24	M. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-04-05	WRIT BRANCH -1	(Se at No- 4)
16 0	31566/2 024	06.04.20 24	WP (C) - 7469/20 24	P. K. DASH	C.O.	COURT NO. 10	Order Dtd. 2024-04-05	WRIT BRANCH -8	(Se at No- 41)
16 1	31567/2 024	06.04.20 24	MACA- 23/2023	P. K. PARIDA	C.O.	COURT NO. 10	Order Dtd. 5000-01-01	MISC. APPEAL SEC.	(Se at No- 7)
16 2	31568/2 024	06.04.20 24	MACA- 258/202 3	A. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Se at No- 6)

163	31569/2024	06.04.2024	MACA-258/2023	P. K. PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Se at No-6)
164	31570/2024	06.04.2024	WP (C) - 5122/2024	P. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	WRIT BRANCH -6	(Se at No-36)
165	31571/2024	06.04.2024	WP (C) - 5122/2024	P. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	WRIT BRANCH -6	(Se at No-36)
166	31572/2024	06.04.2024	WP (C) - 532/2024	R. R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-04-24	WRIT BRANCH -4	(Se at No-52)
167	31573/2024	06.04.2024	WP (C) - 5751/2024	R.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	WRIT BRANCH -4	(Se at No-17)
168	31574/2024	06.04.2024	WP (C) - 5751/2024	P.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	WRIT BRANCH -4	(Se at No-17)
169	31575/2024	06.04.2024	WP (C) - 7388/2024	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	WRIT BRANCH -7	(Se at No-15)
170	31576/2024	06.04.2024	WP (C) - 7495/2024	S.BARDHAN	C.O.	COURT NO. 10	Order Dtd. 2024-04-19	WRIT BRANCH -8	(Se at No-41)
171	31577/2024	06.04.2024	WP (C) - 7625/2024	S.BARDHAN	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	WRIT BRANCH -2	(Se at No-8)
172	31578/2024	06.04.2024	WP (C) - 7632/2024	S.BARDHAN	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	WRIT BRANCH -2	(Se at No-8)
173	31579/2024	06.04.2024	WP (C) - 7953/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-04-05	WRIT BRANCH -5	(Se at No-20)
174	31580/2024	06.04.2024	CMP-266/2023	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No-48)
175	31581/2024	06.04.2024	CMP-1443/2023	B. DSA	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No-3)

									13)
176	31582/2024	06.04.2024	CMP-25/2024	L.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -6	(Se at No-54)
177	31583/2024	06.04.2024	WP (C) - 32386/2023	P.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-04	WRIT BRANCH -5	(Se at No-53)
178	31584/2024	06.04.2024	WP (C) - 27281/2011	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -6	(Se at No-16)
179	31585/2024	06.04.2024	WP (C) - 6869/2024	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -2	(Se at No-7)
180	31586/2024	06.04.2024	WP (C) - 7808/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
181	31587/2024	06.04.2024	WP (C) - 7858/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
182	31588/2024	06.04.2024	WP (C) - 6876/2024	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -2	(Se at No-7)
183	31589/2024	06.04.2024	WP (C) - 7854/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
184	31590/2024	06.04.2024	WP (C) - 7846/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
185	31591/2024	06.04.2024	WP (C) - 4526/2024	N. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -7	(Se at No-10)
186	31592/2024	06.04.2024	WP (C) - 7852/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
187	31593/2024	06.04.2024	WP (C) - 7069/2024	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-19)
188	31594/2024	06.04.2024	WP (C) - 7842/2024	SITANSU MOHAN	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH	(Se at

			24	SINGH				-4	No-46)
189	31595/2024	06.04.2024	WP (C) - 7838/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
190	31596/2024	06.04.2024	WP (C) - 7072/2024	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-19)
191	31597/2024	06.04.2024	WP (C) - 7841/2024	B.K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
192	31598/2024	06.04.2024	WP (C) - 7052/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-19)
193	31599/2024	06.04.2024	WP (C) - 8013/2024	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No-18)
194	31600/2024	06.04.2024	WP (C) - 6991/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH -3	(Se at No-14)
195	31601/2024	06.04.2024	WP (C) - 6453/2024	J. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-37)
196	31602/2024	06.04.2024	WP (C) - 7814/2024	D.K. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
197	31603/2024	06.04.2024	WP (C) - 6425/2024	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-37)
198	31604/2024	06.04.2024	WP (C) - 7809/2024	S.S. PASAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No-46)
199	31605/2024	06.04.2024	WP (C) - 6554/2024	J. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -7	(Se at No-48)
200	31606/2024	06.04.2024	WP (C) - 7812/2024	S.S. PASAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No-46)
20	31607/2	06.04.20	WP (C) -	MOHENDRA	C.O.	COURT	Order Dtd.	WRIT	(Se

1	024	24	7786/2024	KUMAR MOHAPATRO		NO. 2 OLD	2024-04-04	BRANCH-3	at No-13)
202	31608/2024	06.04.2024	BLAPL-11088/2023	S.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	BAIL-2	(Se at No-8)
203	31609/2024	06.04.2024	CONTC-68/2024	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-8)
204	31610/2024	06.04.2024	CONTC-68/2024	D. GOCHAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-8)
205	31611/2024	06.04.2024	WP (C) - 7630/2024	S. BARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH -2	(Se at No-8)
206	31613/2024	06.04.2024	WP (C) - 7634/2024	S. BARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH -2	(Se at No-8)
207	31615/2024	06.04.2024	CRLMC-359/2023	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	CRIMINAL MISC	(Se at No-6)
208	31616/2024	06.04.2024	BLAPL-12309/2023	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	BAIL-1	(Se at No-2)
209	31617/2024	06.04.2024	WP (C) - 21676/2023	BISWARANJAN DALAI	C.O.	COURT NO. 22	Order Dtd. 2024-05-08	WRIT BRANCH -8	(Se at No-43)
210	31618/2024	06.04.2024	WP (C) - 7956/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2024-04-05	WRIT BRANCH -5	(Se at No-20)
211	31619/2024	06.04.2024	WP (C) - 7768/2024	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No-13)
212	31621/2024	06.04.2024	ABLAPL-13438/2023	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-12-19	BAIL-1	(Se at No-5)
213	31622/2024	06.04.2024	WP (C) - 33978/2020	P. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	WRIT BRANCH -2	(Se at No-7)

214	31623/2024	06.04.2024	WP (C) - 33978/2020	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	WRIT BRANCH -2	(Se at No-7)
215	31624/2024	06.04.2024	WP (C) - 18964/2019	K.C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	WRIT BRANCH -8	(Se at No-42)
216	31625/2024	06.04.2024	ABLAPL-2797/2024	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No-42)
217	31626/2024	06.04.2024	CMPAT-2/1998	J. DEHURY	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	CIVIL REVISION	(Se at No-2)
218	31627/2024	06.04.2024	WP (C) - 35956/2023	AGA, BISWAJIT MAHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
219	31628/2024	06.04.2024	WPCRL-9/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
220	31629/2024	06.04.2024	CMPAT-28/1996	A.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	CIVIL REVISION	(Se at No-2)
221	31630/2024	06.04.2024	WP (C) - 22324/2021	J. DEHURY	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	WRIT BRANCH -3	(Se at No-14)
222	31631/2024	06.04.2024	BLAPL-2880/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No-14)
223	31632/2024	06.04.2024	ABLAPL-2836/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No-14)
224	31633/2024	06.04.2024	ABLAPL-2798/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-2	(Se at No-8)
225	31634/2024	06.04.2024	ABLAPL-2804/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-8)

226	31635/2024	06.04.2024	ABLAPL-2803/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No-8)
227	31636/2024	06.04.2024	ABLAPL-691/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-03		(Se at No-8)
228	31637/2024	06.04.2024	ABLAPL-691/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-03		(Se at No-8)
229	31638/2024	06.04.2024	ABLAPL-2844/2024	BISWARANJAN DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-04-03		(Se at No-8)
230	31639/2024	06.04.2024	BLAPL-897/2024	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	BAIL-2	(Se at No-9)
231	31640/2024	06.04.2024	ABLAPL-2736/2024	HK PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-04		(Se at No-9)
232	31641/2024	06.04.2024	ABLAPL-2841/2024	JADUNATH PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	BAIL-1	(Se at No-3)
233	31642/2024	06.04.2024	ABLAPL-2723/2024	JP KAR	C.O.	COURT NO. 11	Order Dtd. 2024-04-04		(Se at No-3)
234	31643/2024	06.04.2024	ABLAPL-2853/2024	P BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-03		(Se at No-3)
235	31644/2024	06.04.2024	ABLAPL-2834/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No-3)
236	31645/2024	06.04.2024	ABLAPL-2853/2024	M MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No-3)
237	31646/2024	06.04.2024	ABLAPL-2832/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No-3)
238	31647/2024	06.04.2024	ABLAPL-2827/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No-3)

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239	31648/2024	06.04.2024	BLAPL-2915/2024	BK SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	BAIL-1	(Se at No-6)
240	31649/2024	06.04.2024	BLAPL-2913/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No-6)
241	31650/2024	06.04.2024	ABLAPL-2822/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No-6)
242	31651/2024	06.04.2024	ABLAPL-2823/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No-3)
243	31652/2024	06.04.2024	BLAPL-2911/2024	P BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No-3)
244	31653/2024	06.04.2024	ABLAPL-2828/2024	S. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No-3)
245	31654/2024	06.04.2024	BLAPL-2903/2024	S MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	BAIL-1	(Se at No-6)
246	31655/2024	06.04.2024	ABLAPL-2830/2024	B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No-3)
247	31656/2024	06.04.2024	ABLAPL-2509/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No-2)
248	31657/2024	06.04.2024	ABLAPL-2831/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No-3)
249	31658/2024	06.04.2024	ABLAPL-2833/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No-3)
250	31659/2024	06.04.2024	MACA-23/2023	A. SUNDARAY	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Se at No-7)
251	31661/2024	06.04.2024	ABLAPL-2837/2024	ANUPAM DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at

			24						No-7)
25 2	31662/2 024	06.04.20 24	ABLAPL- 2848/20 24	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No- 7)
25 3	31664/2 024	06.04.20 24	ABLAPL- 2838/20 24	N. K. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No- 7)
25 4	31665/2 024	06.04.20 24	ABLAPL- 2843/20 24	MANAS RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-2	(Se at No- 12)
25 5	31667/2 024	06.04.20 24	ABLAPL- 2845/20 24	SAKTI PRASAD DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No- 3)
25 6	31668/2 024	06.04.20 24	ABLAPL- 2846/20 24	NANDA KISHORE ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No- 5)
25 7	31669/2 024	06.04.20 24	ABLAPL- 586/202 4	MITHUN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No- 5)
25 8	31671/2 024	06.04.20 24	ABLAPL- 845/202 4	ASHISH KUMAR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No- 5)
25 9	31673/2 024	06.04.20 24	ABLAPL- 1506/20 24	DILLIP KUMAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-2	(Se at No- 10)
26 0	31674/2 024	06.04.20 24	BLAPL- 2895/20 24	JR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No- 10)
26 1	31675/2 024	06.04.20 24	ABLAPL- 1752/20 24	RABI NARAYAN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No- 2)
26 2	31677/2 024	06.04.20 24	ABLAPL- 2201/20 24	K. N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No- 2)
26 3	31678/2 024	06.04.20 24	BLAPL- 2884/20 24	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No- 2)
26	31679/2	06.04.20	ABLAPL-	DILLIP	C.O.	COURT	Order Dtd.	BAIL-1	(Se

4	024	24	2796/20 24	KUMAR SAHU		NO. 2	2024-04-03		at No- 1)
26 5	31680/2 024	06.04.20 24	ABLAPL- 2799/20 24	R. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No- 1)
26 6	31681/2 024	06.04.20 24	BLAPL- 2878/20 24	JR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No- 1)
26 7	31682/2 024	06.04.20 24	ABLAPL- 2800/20 24	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No- 1)
26 8	31683/2 024	06.04.20 24	BLAPL- 2874/20 24	JR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No- 1)
26 9	31684/2 024	06.04.20 24	ABLAPL- 2801/20 24	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No- 1)
27 0	31685/2 024	06.04.20 24	BLAPL- 2863/20 24	KK NATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No- 1)
27 1	31686/2 024	06.04.20 24	ABLAPL- 2802/20 24	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No- 1)
27 2	31687/2 024	06.04.20 24	BLAPL- 2861/20 24	B SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	BAIL-1	(Se at No- 5)
27 3	31688/2 024	06.04.20 24	ABLAPL- 2810/20 24	M. N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No- 5)
27 4	31689/2 024	06.04.20 24	BLAPL- 2858/20 24	JR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No- 5)
27 5	31690/2 024	06.04.20 24	BLAPL- 2853/20 24	KC PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	BAIL-1	(Se at No- 6)
27 6	31691/2 024	06.04.20 24	BLAPL- 2695/20 24	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No- 6)

277	31692/2024	06.04.2024	ABLAPL-2812/2024	S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No-6)
278	31693/2024	06.04.2024	ABLAPL-2816/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No-6)
279	31694/2024	06.04.2024	BLAPL-2381/2024	JP KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	BAIL-2	(Se at No-10)
280	31695/2024	06.04.2024	ABLAPL-2817/2024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No-2)
281	31696/2024	06.04.2024	BLAPL-2057/2024	MK SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No-2)
282	31697/2024	06.04.2024	ABLAPL-2818/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-03		(Se at No-2)
283	31698/2024	06.04.2024	ABLAPL-2821/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-2	(Se at No-9)
284	31699/2024	06.04.2024	BLAPL-2012/2024	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No-9)
285	31700/2024	06.04.2024	ABLAPL-2509/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No-2)
286	31701/2024	06.04.2024	BLAPL-1991/2024	GD MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No-2)
287	31702/2024	06.04.2024	BLAPL-1857/2024	A KALASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No-2)
288	31703/2024	06.04.2024	BLAPL-1767/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No-2)
289	31704/2024	06.04.2024	BLAPL-1765/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No-2)

									2)
29 0	31705/2 024	06.04.20 24	BLAPL- 268/202 4	BK PATI	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Se at No- 2)
29 1	31706/2 024	06.04.20 24	BLAPL- 9731/20 23	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No- 3)
29 2	31710/2 024	06.04.20 24	BLAPL- 10370/2 023	S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-2	(Se at No- 10)
29 3	31712/2 024	06.04.20 24	BLAPL- 9984/20 23	M.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	BAIL-1	(Se at No- 2)
29 4	31713/2 024	06.04.20 24	BLAPL- 11838/2 023	A.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-05-06	BAIL-2	(Se at No- 11)
29 5	31715/2 024	06.04.20 24	WP (C) - 172/202 3	R.K. DEHURY	C.O.	COURT NO. 8	Order Dtd. 2024-04-05	WRIT BRANCH -7	(Se at No- 15)
29 6	31717/2 024	06.04.20 24	CONTC- 9381/20 23	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-03	CONTEM PT	(Se at No- 8)
29 7	31718/2 024	06.04.20 24	CONTC- 2021/20 24	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	CONTEM PT	(Se at No- 2)
29 8	31720/2 024	06.04.20 24	CONTC- 2164/20 24	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	CONTEM PT	(Se at No- 2)
29 9	31724/2 024	06.04.20 24	CONTC- 2163/20 24	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No- 2)
30 0	31725/2 024	06.04.20 24	CONTC- 1933/20 24	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No- 2)
30 1	31726/2 024	06.04.20 24	CONTC- 2039/20 24	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No- 2)
30 2	31727/2 024	06.04.20 24	CONTC- 2032/20	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at

			24						No-2)
303	31728/2024	06.04.2024	CONTC-2009/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No-2)
304	31730/2024	06.04.2024	CONTC-2162/2024	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	CONTEMPT	(Se at No-1)
305	31731/2024	06.04.2024	RSA-99/2021	P.C. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-03	SECOND APPEAL	(Se at No-1)
306	31734/2024	06.04.2024	WP (C) - 14474/2017	B. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
307	31735/2024	06.04.2024	WP (C) - 7683/2024	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
308	31736/2024	06.04.2024	WP (C) - 36408/2020	S K SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
309	31737/2024	06.04.2024	WP (C) - 34363/2023	D.K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 5000-01-01	WRIT BRANCH -3	(Se at No-11)
310	31738/2024	06.04.2024	WP (C) - 23219/2013	B K PARDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-07	WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
311	31739/2024	06.04.2024	WP (C) - 30758/2011	S K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH)	(Se at No-105)
312	31741/2024	06.04.2024	WP (C) - 33287/2011	B K PARDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-14	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-119)

313	31742/2024	06.04.2024	WP (C) - 1526/2024	B.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
314	31744/2024	06.04.2024	RVWPET-39/2023	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	CIVIL REVISION	(Se at No-1)
315	31745/2024	06.04.2024	WP (C) - 7760/2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
316	31746/2024	06.04.2024	WP (C) - 4997/2020	A.K. RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
317	31747/2024	06.04.2024	WP (C) - 9430/2020	Y. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
318	31748/2024	06.04.2024	WP (C) - 9431/2020	Y. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
319	31749/2024	06.04.2024	WP (C) - 23804/2017	D.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
320	31750/2024	06.04.2024	RVWPET-39/2023	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	CIVIL REVISION	(Se at No-1)
321	31751/2024	06.04.2024	WP (C) - 23799/2017	M K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
322	31752/2024	06.04.2024	WP (C) - 7940/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION)	(Se at No-111)

								BENCH-2))
323	31754/2024	06.04.2024	WP (C) - 7623/2024	S K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
324	31755/2024	06.04.2024	WP (C) - 7623/2024	BISWARANJAN DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
325	31756/2024	06.04.2024	WP (C) - 7949/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
326	31757/2024	06.04.2024	WP (C) - 7949/2024	P K DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
327	31758/2024	06.04.2024	WP (C) - 7554/2024	K MANDAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
328	31759/2024	06.04.2024	WP (C) - 7554/2024	MONIKA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
329	31760/2024	06.04.2024	ABLAPL-13941/2021	H K PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	BAIL-2	(Se at No-7)
330	31761/2024	06.04.2024	ABLAPL-13990/2021	B S SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	BAIL-2	(Se at No-7)
331	31762/2024	06.04.2024	BLAPL-6819/2023	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	BAIL-2	(Se at No-7)
332	31763/2024	06.04.2024	WP (C) - 7935/20	A MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-04-05	WRIT BRANCH	(Se at

			24			OLD		(DIVISION BENCH-2)	No-111)
333	31764/2024	06.04.2024	CRLMC-1019/2024	T.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-06		(Seat No-111)
334	31765/2024	06.04.2024	WP (C) - 7936/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
335	31766/2024	06.04.2024	WP (C) - 7937/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
336	31767/2024	06.04.2024	WP (C) - 7938/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
337	31768/2024	06.04.2024	WP (C) - 7934/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
338	31770/2024	06.04.2024	WP (C) - 7879/2024	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
339	31771/2024	06.04.2024	WP (C) - 7954/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
340	31772/2024	06.04.2024	WP (C) - 7942/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
341	31773/2024	06.04.2024	BLAPL-2810/20	MK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	BAIL-2	(Seat)

			24			OLD			No-12)
34 2	31784/2 024	06.04.20 24	BLAPL- 2983/20 24	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	BAIL-1	(Se at No- 4)
34 3	31788/2 024	06.04.20 24	BLAPL- 1270/20 24	SUBRATA PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(Se at No- 4)
34 4	31790/2 024	06.04.20 24	BLAPL- 1859/20 24	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	BAIL-2	(Se at No- 12)
34 5	31791/2 024	06.04.20 24	CONTC- 12/2024	B. BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04		(Se at No- 12)
34 6	31792/2 024	06.04.20 24	CONTC- 9387/20 23	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	CONTEM PT	(Se at No- 8)
34 7	31793/2 024	06.04.20 24	WA- 2263/20 23	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT APPEAL	(Se at No- 3)
34 8	31795/2 024	06.04.20 24	CONTC- 9386/20 23	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	CONTEM PT	(Se at No- 8)
34 9	31797/2 024	06.04.20 24	WPCRL- 73/2023	S. BEHERA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2023-07-03	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 123)
35 0	31800/2 024	06.04.20 24	RVWPET- 324/201 9	RABI SAMAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-04-05	CIVIL REVISI ON	(Se at No- 1)
35 1	31803/2 024	06.04.20 24	BLAPL- 2920/20 24	J KAMILA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-04-04		(Se at No- 1)
35 2	31805/2 024	06.04.20 24	BLAPL- 56/2024	MRUTYUNJA YA MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-04-04	BAIL-2	(Se at No- 8)
35 3	31807/2 024	06.04.20 24	BLAPL- 840/202 4	SANJIB KUMAR BHANJADEO	C.O.	CHIEF JUSTIC E'S	Order Dtd. 2024-04-05		(Se at No-

						COURT			8)
354	31808/2024	06.04.2024	BLAPL-1583/2024	B S SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05		(Seat No-8)
355	31809/2024	06.04.2024	BLAPL-1633/2024	M R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05	BAIL-2	(Seat No-8)
356	31810/2024	06.04.2024	BLAPL-1789/2024	B B ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05		(Seat No-8)
357	31826/2024	06.04.2024	BLAPL-288/2024	B. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03		(Seat No-8)
358	31827/2024	06.04.2024	WP (C) - 7826/2024	CHHABI RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-06	WRIT BRANCH -4	(Seat No-46)
359	31828/2024	06.04.2024	WP (C) - 7919/2024	K.K. NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Seat No-20)
360	31829/2024	06.04.2024	BLAPL-2708/2024	RK BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05		(Seat No-20)
361	31830/2024	06.04.2024	WP (C) - 42049/2023	P R SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	WRIT BRANCH -8	(Seat No-42)
362	31831/2024	06.04.2024	WP (C) - 38803/2023	SANDIPANI NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-05	WRIT BRANCH -5	(Seat No-47)
363	31832/2024	06.04.2024	WP (C) - 7805/2024	A. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-12	WRIT BRANCH -4	(Seat No-46)
364	31833/2024	06.04.2024	WP (C) - 4754/2021	A.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH -8	(Seat No-39)
365	31834/2024	06.04.2024	FAO-480/2023	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	MISC. APPEAL SEC.	(Seat No-8)
366	31835/2024	06.04.2024	WP (C) - 7822/2024	A. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-12	WRIT BRANCH	(Seat at

			24					-4	No-46)
367	31836/2024	06.04.2024	WP (C) - 7958/2024	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH -5	(Se at No-20)
368	31837/2024	06.04.2024	FAO-570/2023	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	MISC. APPEAL SEC.	(Se at No-2)
369	31838/2024	06.04.2024	WP (C) - 4754/2021	R.CH.ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH -8	(Se at No-39)
370	31839/2024	06.04.2024	WP (C) - 8070/2024	SUBAS SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH -7	(Se at No-18)
371	31840/2024	06.04.2024	FAO-570/2023	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	MISC. APPEAL SEC.	(Se at No-2)
372	31841/2024	06.04.2024	FAO-559/2023	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	MISC. APPEAL SEC.	(Se at No-2)
373	31842/2024	06.04.2024	WP (C) - 4754/2021	A.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH -8	(Se at No-39)
374	31843/2024	06.04.2024	WP (C) - 5505/2024	B. D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-08-20	WRIT BRANCH -2	(Se at No-34)
375	31844/2024	06.04.2024	WP (C) - 15322/2023	LINGARAJ DASH	C.O.	COURT NO. 10	Order Dtd. 2023-05-16	WRIT BRANCH -4	(Se at No-37)
376	31845/2024	06.04.2024	WP (C) - 6988/2024	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH -3	(Se at No-14)
377	31846/2024	06.04.2024	MACA-544/2018	S. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-05-19	MISC. APPEAL SEC.	(Se at No-9)
378	31847/2024	06.04.2024	WP (C) - 15325/2023	LINGARAJ DASH	C.O.	COURT NO. 10	Order Dtd. 2023-05-17	WRIT BRANCH -4	(Se at No-37)
37	31848/2	06.04.2024	WP (C) -	J.P. KAR	C.O.	COURT	Order Dtd.	WRIT	(Se

9	024	24	7066/20 24			NO. 10	2024-04-05	BRANCH -4	at No- 19)
38 0	31849/2 024	06.04.20 24	WP (C) - 35877/2 023	ARUN KU.JATI	C.O.	COURT NO. 10	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No- 37)
38 1	31850/2 024	06.04.20 24	WP (C) - 7080/20 24	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-08-08	WRIT BRANCH -4	(Se at No- 19)
38 2	31851/2 024	06.04.20 24	WP (C) - 7093/20 24	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No- 19)
38 3	31852/2 024	06.04.20 24	WP (C) - 7108/20 24	S.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH -5	(Se at No- 23)
38 4	31853/2 024	06.04.20 24	WP (C) - 7251/20 24	D. SAHOO	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH -6	(Se at No- 16)
38 5	31854/2 024	06.04.20 24	WP (C) - 7275/20 24	D. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH -6	(Se at No- 16)
38 6	31855/2 024	06.04.20 24	BLAPL- 766/202 4	GYANA RANJAN PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-05		(Se at No- 16)
38 7	31856/2 024	06.04.20 24	WP (C) - 7675/20 24	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH -2	(Se at No- 8)
38 8	31857/2 024	06.04.20 24	WP (C) - 7680/20 24	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH -2	(Se at No- 8)
38 9	31858/2 024	06.04.20 24	WP (C) - 7848/20 24	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No- 46)
39 0	31859/2 024	06.04.20 24	WP (C) - 7800/20 24	A.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-12	WRIT BRANCH -3	(Se at No- 13)
39 1	31860/2 024	06.04.20 24	FAO- 308/202 1	D. GOCHAYAT	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Se at No- 5)

39 2	31861/2 024	06.04.20 24	FAO- 308/202 1	PRAVAT KUMAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Se at No- 5)
39 3	31862/2 024	06.04.20 24	WP (C) - 29211/2 022	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No- 37)
39 4	31863/2 024	06.04.20 24	WP (C) - 27680/2 011	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2018-11-15	WRIT BRANCH -1	(Se at No- 30)
39 5	31864/2 024	06.04.20 24	WP (C) - 7345/20 24	MD MOKIM	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	WRIT BRANCH -7	(Se at No- 15)
39 6	31865/2 024	06.04.20 24	ABLAPL- 2852/20 24	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	BAIL-1	(Se at No- 3)
39 7	31866/2 024	06.04.20 24	WP (C) - 26269/2 011	J K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	WRIT BRANCH -6	(Se at No- 26)
39 8	31867/2 024	06.04.20 24	CMP- 1383/20 23	A DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04-06	WRIT BRANCH -2	(Se at No- 6)
39 9	31868/2 024	06.04.20 24	CMP- 277/202 4	L ACHARI	C.O.	COURT NO. 20	Order Dtd. 2024-04-06	WRIT BRANCH -8	(Se at No- 39)
40 0	31870/2 024	06.04.20 24	WP (C) - 7170/20 24	MD MOKIM	C.O.	COURT NO. 20	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No- 23)
40 1	31871/2 024	06.04.20 24	CRLMC- 952/202 4	S.BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-04-05		(Se at No- 23)
40 2	31872/2 024	06.04.20 24	CRLMC- 617/202 4	B.P.TANGA	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	CRIMIN AL MISC	(Se at No- 1)
40 3	31873/2 024	06.04.20 24	BLAPL- 2984/20 24	K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-05		(Se at No- 1)
40 4	31874/2 024	06.04.20 24	CRLMC- 648/202 4	R.C.MOHAR ANA	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	CRIMIN AL MISC	(Se at No- 1)

									1)
405	31875/2024	06.04.2024	CRLMC-658/2024	H.N.MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	CRIMINAL MISC	(Se at No-1)
406	31876/2024	06.04.2024	CRLMC-860/2024	A.K.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	CRIMINAL MISC	(Se at No-2)
407	31877/2024	06.04.2024	BLAPL-1405/2024	R K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-04-05		(Se at No-2)
408	31878/2024	06.04.2024	BLAPL-1449/2024	R K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	BAIL-2	(Se at No-8)
409	31879/2024	06.04.2024	CRLMC-915/2024	S.P.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-05		(Se at No-8)
410	31880/2024	06.04.2024	BLAPL-1342/2024	S C DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	BAIL-2	(Se at No-11)
411	31881/2024	06.04.2024	CRLMC-918/2024	S.P.SAMANTA	C.O.	COURT NO. 20	Order Dtd. 2024-04-05		(Se at No-11)
412	31882/2024	06.04.2024	CRLMC-928/2024	P.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-05		(Se at No-11)
413	31883/2024	06.04.2024	CRLMC-936/2024	J.PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-04-05		(Se at No-11)
414	31884/2024	06.04.2024	CRLMC-5498/2023	R.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	CRIMINAL MISC	(Se at No-7)
415	31885/2024	06.04.2024	CONTC-8207/2023	B.K.SETHI	C.O.	COURT NO. 20	Order Dtd. 2024-04-04	CONTEMPT	(Se at No-6)
416	31886/2024	06.04.2024	CRLMC-3139/2023	J.P.KAR	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	CRIMINAL MISC	(Se at No-5)
417	31887/2024	06.04.2024	BLAPL-13962/2	N.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	BAIL-2	(Se at

			023						No-10)
418	31888/2024	06.04.2024	CRLMC-901/2024	M.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-05		(Se at No-10)
419	31889/2024	06.04.2024	CRLMC-941/2024	M.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-05		(Se at No-10)
420	31890/2024	06.04.2024	FAO-480/2023	B.R.SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-04-05	MISC. APPEAL SEC.	(Se at No-8)
421	31891/2024	06.04.2024	BLAPL-3149/2024	S MITRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-06		(Se at No-8)
422	31892/2024	06.04.2024	BLAPL-930/2024	BS SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-04-05		(Se at No-8)
423	31893/2024	06.04.2024	BLAPL-2237/2024	S.CHOUDHARY	C.O.	COURT NO. 15	Order Dtd. 2024-04-05		(Se at No-8)
424	31894/2024	06.04.2024	BLAPL-2017/2024	MK PANI	C.O.	COURT NO. 15	Order Dtd. 2024-04-05		(Se at No-8)
425	31895/2024	06.04.2024	BLAPL-2361/2024	S CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-04-05		(Se at No-8)
426	31896/2024	06.04.2024	BLAPL-2976/2024	JR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	BAIL-1	(Se at No-4)
427	31897/2024	06.04.2024	BLAPL-2975/2024	JR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-05		(Se at No-4)
428	31898/2024	06.04.2024	BLAPL-2974/2024	JR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	BAIL-1	(Se at No-3)
429	31899/2024	06.04.2024	BLAPL-2882/2024	G JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-04	BAIL-2	(Se at No-8)
43	31900/2	06.04.20	BLAPL-	BP OJHA	C.O.	COURT	Order Dtd.		(Se

0	024	24	766/2024			NO. 15	2024-04-05		at No-8)
431	31901/2024	06.04.2024	WP (C) - 19919/2023	T. BAG	C.O.	COURT NO. 15	Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
432	31902/2024	06.04.2024	BLAPL-2965/2024	G SUNADARA	C.O.	COURT NO. 15	Order Dtd. 2024-04-05		(Se at No-111)
433	31903/2024	06.04.2024	BLAPL-2967/2024	G SUNADARA	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	BAIL-1	(Se at No-5)
434	31904/2024	06.04.2024	LAA-1/2017	K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	FIRST APPEAL	(Se at No-4)
435	31905/2024	06.04.2024	LAA-1/2017	A. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	FIRST APPEAL	(Se at No-4)
436	31906/2024	06.04.2024	LAA-44/2023	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-02	FIRST APPEAL	(Se at No-3)
437	31907/2024	06.04.2024	WP (C) - 8107/2024	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-3)
438	31908/2024	06.04.2024	BLAPL-3033/2024	SUMITRA PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-3)
439	31394/2024	06.04.2024	JCRLA-80/2012	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-01	CRIMINAL APPEAL	(Se at No-11)
440	31397/2024	06.04.2024	JCRLA-69/2011	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-01	CRIMINAL APPEAL	(Se at No-6)
441	31400/2024	06.04.2024	CRLA-717/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-31	CRIMINAL APPEAL	(Se at No-4)
44	31402/2	06.04.20	JCRLA-	SANJAYA	GENER		Order Dtd.	CRIMIN	(Se

2	024	24	74/2012	KUMAR BEHERA	AL		2023-11-01	AL APPEAL	at No- 11)
44 3	31404/2 024	06.04.20 24	CRLA- 718/201 2	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-01	CRIMIN AL APPEAL	(Se at No- 4)
44 4	31408/2 024	06.04.20 24	ABLAPL- 2293/20 24	KUMAR KASHYAP	GENER AL		Order Dtd. 2024-03-19	BAIL-2	(Se at No- 12)
44 5	31411/2 024	06.04.20 24	CRLA- 252/201 1	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-01	CRIMIN AL APPEAL	(Se at No- 11)
44 6	31413/2 024	06.04.20 24	CRLA- 114/201 2	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-01	CRIMIN AL APPEAL	(Se at No- 4)
44 7	31416/2 024	06.04.20 24	CRLA- 257/201 8	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-10-19	CRIMIN AL APPEAL	(Se at No- 5)
44 8	31418/2 024	06.04.20 24	CRLA- 633/201 9	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-10-19	CRIMIN AL APPEAL	(Se at No- 6)
44 9	31421/2 024	06.04.20 24	CRLA- 46/2023	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-10-19	CRIMIN AL APPEAL	(Se at No- 9)
45 0	31423/2 024	06.04.20 24	JCRLA- 23/2021	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-01	CRIMIN AL APPEAL	(Se at No- 9)
45 1	31424/2 024	06.04.20 24	JCRLA- 51/2008	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-01	CRIMIN AL APPEAL	(Se at No- 8)
45 2	31426/2 024	06.04.20 24	BLAPL- 2933/20 24	BIDYADHAR PANDA	GENER AL		Order Dtd. 2024-04-05		(Se at No- 8)
45 3	31427/2 024	06.04.20 24	CRLA- 358/201 2	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-01	CRIMIN AL APPEAL	(Se at No- 4)
45 4	31428/2 024	06.04.20 24	ABLAPL- 2819/20 24	UMA SHANKAR PATEL	GENER AL		Order Dtd. 2024-04-03	BAIL-1	(Se at No- 3)

455	31660/2024	06.04.2024	ABLAPL-1760/2024	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-04-03		(Seat No-3)
456	31707/2024	06.04.2024	WP (C) - 5269/2021	PRATIMA NAYAK	GENERAL		Order Dtd. 2021-05-04	WRIT BRANCH -5	(Seat No-47)
457	31708/2024	06.04.2024	WP (C) - 1074/2021	PRATIMA NAYAK	GENERAL		Order Dtd. 2021-05-04	WRIT BRANCH -2	(Seat No-45)
458	31709/2024	06.04.2024	WP (C) - 29591/2020	PRATIMA NAYAK	GENERAL		Order Dtd. 2021-05-04	WRIT BRANCH -3	(Seat No-11)
459	31711/2024	06.04.2024	WP (C) - 34880/2020	PRATIMA NAYAK	GENERAL		Order Dtd. 2021-05-04	WRIT BRANCH -4	(Seat No-19)
460	31714/2024	06.04.2024	WP (C) - 30830/2020	PRATIMA NAYAK	GENERAL		Order Dtd. 2021-05-04	WRIT BRANCH -6	(Seat No-25)
461	31716/2024	06.04.2024	JCRLA-63/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	CRIMINAL APPEAL	(Seat No-7)
462	31719/2024	06.04.2024	JCRLA-90/2017	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	CRIMINAL APPEAL	(Seat No-5)
463	31721/2024	06.04.2024	WP (C) - 36822/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-29	WRIT BRANCH -1	(Seat No-3)
464	31722/2024	06.04.2024	JCRLA-30/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	CRIMINAL APPEAL	(Seat No-9)
465	31723/2024	06.04.2024	CRLA-318/2015	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	CRIMINAL APPEAL	(Seat No-5)
466	31729/2024	06.04.2024	WP (C) - 2062/2024	LOKANATH BEHERA	GENERAL		Order Dtd. 2024-04-05	WRIT BRANCH -3	(Seat No-12)
467	31732/2024	06.04.2024	ABLAPL-2868/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-05		(Seat No-

									12)
468	31743/2024	06.04.2024	WP (C) - 7910/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-05	WRIT BRANCH -5	(Se at No-20)
469	31753/2024	06.04.2024	WP (C) - 7946/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-05	WRIT BRANCH -5	(Se at No-20)
470	31429/2024	06.04.2024	BLAPL-10862/2023	SHEIKH AKRAM RAJA	GENERAL		Order Dtd. 2024-03-27	BAIL-2	(Se at No-10)
471	31612/2024	06.04.2024	WP (C) - 7624/2024	S. BARDHAN	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH -2	(Se at No-8)
472	31614/2024	06.04.2024	WP (C) - 7635/2024	S. BARDHAN	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH -2	(Se at No-8)
473	31620/2024	06.04.2024	WP (C) - 30871/2022	P K MISHRA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
474	31663/2024	06.04.2024	CRLA-200/2009	GC SETHI	GENERAL		Judgement Dtd. 2015-12-22		(Se at No-104)
475	31666/2024	06.04.2024	CRLA-636/2016	GC SETHI	GENERAL		Judgement Dtd. 2022-12-23	CRIMINAL APPEAL	(Se at No-4)
476	31670/2024	06.04.2024	JCRLA-57/2005	GC SETHI	GENERAL		Judgement Dtd. 2023-06-22	CRIMINAL APPEAL	(Se at No-6)
477	31672/2024	06.04.2024	JCRLA-13/2011	GC SETHI	GENERAL		Judgement Dtd. 2022-09-15	CRIMINAL APPEAL	(Se at No-6)
478	31676/2024	06.04.2024	BLAPL-2890/2024	S MOHARANA	GENERAL		Order Dtd. 2024-04-04		(Se at No-6)
479	31733/2024	06.04.2024	CMAPL-178/2023	PRASANNA KUMAR NANDA	GENERAL		Order Dtd. 2024-04-05	M. J. C.	(Se at No-

									2)
480	31740/2024	06.04.2024	WP (C) - 33652/2023	D.K. SAHOO	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH -4	(Se at No-52)
481	31769/2024	06.04.2024	BLAPL-2930/2024	M SAHA	GENERAL		Order Dtd. 2024-04-04		(Se at No-52)
482	31774/2024	06.04.2024	CRLMC-2466/2022	A K SARANG	GENERAL		Order Dtd. 2023-11-03	CRIMINAL MISC	(Se at No-4)
483	31775/2024	06.04.2024	BLAPL-22244/2014	S DAS	GENERAL		Order Dtd. 2014-12-11		(Se at No-4)
484	31776/2024	06.04.2024	WP (C) - 1511/2017	J SAHOO	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH -5	(Se at No-20)
485	31777/2024	06.04.2024	WP (C) - 26132/2011	M NAYAK	GENERAL		Order Dtd. 2021-12-03	WRIT BRANCH (DIVISION BENCH)	(Se at No-122)
486	31778/2024	06.04.2024	WP (C) - 26132/2011	M NAYAK	GENERAL		Order Dtd. 2021-12-03	WRIT BRANCH (DIVISION BENCH)	(Se at No-122)
487	31779/2024	06.04.2024	WP (C) - 14121/2020	D PARIDA	GENERAL		Order Dtd. 2020-08-03	WRIT BRANCH -6	(Se at No-24)
488	31780/2024	06.04.2024	WP (C) - 6384/2015	B SATPATHY	GENERAL		Order Dtd. 2024-04-26 Petition, Annexure,	WRIT BRANCH -7	(Se at No-18)
489	31781/2024	06.04.2024	WP (C) - 6704/2021	J SAHOO	GENERAL		Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
490	31782/2024	06.04.2024	WP (C) - 16276/2015	J PARIDA	GENERAL		Order Dtd. 2018-03-08		(Se at No-109)
491	31783/2024	06.04.2024	WP (C) -	M. R.	GENERAL		Order Dtd.	WRIT	(Se at No-109)

1	024	24	9103/2010	PADHI	AL		2024-02-28	BRANCH-4	at No-27)
492	31785/2024	06.04.2024	WP (C) - 1321/2023	R C MALLICK	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-110)
493	31786/2024	06.04.2024	SA-12/2002	B C PANDA	GENERAL		Order Dtd. 2024-01-12	SECOND APPEAL	(Se at No-6)
494	31787/2024	06.04.2024	FAO-240/2022	B R SENAPATI	GENERAL		Order Dtd. 2024-04-02	MISC. APPEAL SEC.	(Se at No-5)
495	31789/2024	06.04.2024	CRLA-65/2019	P K BARIK	GENERAL		Order Dtd. 2024-01-29	CRIMINAL APPEAL	(Se at No-6)
496	31794/2024	06.04.2024	CRLREV-1152/2014	R C MALLICK	GENERAL		Order Dtd. 2022-11-14Appealmemo,	CRIMINAL REVISION	(Se at No-5)
497	31796/2024	06.04.2024	RSA-122/2019	L K NAYAK	GENERAL		Order Dtd. 2019-06-19	SECOND APPEAL	(Se at No-5)
498	31798/2024	06.04.2024	SA-220/1999	M R BARIK	GENERAL		Order Dtd. 2024-02-28	SECOND APPEAL	(Se at No-4)
499	31799/2024	06.04.2024	CRLMC-2886/2018	M R BARIK	GENERAL		Order Dtd. 2024-03-07	CRIMINAL MISC	(Se at No-4)
500	31801/2024	06.04.2024	CRLMP-400/2024	D PARIDA	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-2	(Se at No-45)
501	31802/2024	06.04.2024	ABLAPL-12612/2019	A MOHANTY	GENERAL		Order Dtd. 2021-08-25	BAIL-2	(Se at No-17)
502	31804/2024	06.04.2024	WP (C) - 29280/2013	M MISHRA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-6	(Se at No-16)
503	31806/2024	06.04.2024	WP (C) - 35035/2	L MOHANTY	GENERAL		Order Dtd. 2023-11-	WRIT BRANCH	(Se at

			023				15Petition, Annexure,	-3	No-12)
504	31811/2024	06.04.2024	WP (C) - 42604/2023	G C JENA	GENERAL			WRIT BRANCH -7	(Se at No-18)
505	31812/2024	06.04.2024	WP (C) - 42015/2023	M R MALLA	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
506	31813/2024	06.04.2024	WP (C) - 11236/2023	M R MALLA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
507	31814/2024	06.04.2024	WP (C) - 3565/2023	M R MALLA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
508	31815/2024	06.04.2024	WP (C) - 3566/2023	M R MALLA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
509	31816/2024	06.04.2024	WP (C) - 41176/2023	M R MALLA	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-118)
510	31817/2024	06.04.2024	WP (C) - 34527/2022	M R MALLA	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
511	31818/2024	06.04.2024	WP (C) - 43102/2023	M R MALLA	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
512	31819/2024	06.04.2024	WP (C) - 2603/2024	M R MALLA	GENERAL		Order Dtd. 2024-03-04		(Se at No-115)

513	31820/2024	06.04.2024	WP (C) - 30395/2023	M R MALLA	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
514	31821/2024	06.04.2024	WA-1444/2023	N DAS	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-1)
515	31822/2024	06.04.2024	CONTC-1084/2024	L MOHANTY	GENERAL		Order Dtd. 2024-03-22		(Seat No-1)
516	31823/2024	06.04.2024	CRLA-390/2016	J PRADHAN	GENERAL		Order Dtd. 2023-02-10	CRIMINAL APPEAL	(Seat No-4)
517	31824/2024	06.04.2024	WP (C) - 18195/2018	S K BHUYAN	GENERAL		Order Dtd. 2019-02-19	WRIT BRANCH -7	(Seat No-44)
518	31825/2024	06.04.2024	BLAPL-12833/2022	B BEHERA	GENERAL		Order Dtd. 2024-02-27	BAIL-1	(Seat No-5)
519	31869/2024	06.04.2024	CMP-234/2024	D SAMAL	GENERAL		Order Dtd. 2024-04-06	WRIT BRANCH -8	(Seat No-39)

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